

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 94
TO BE ANSWERED ON 02.02.2017

APPRAISAL OF MGNREGS

**94. SHRI ARVIND SAWANT:
SHRIMATI REKHA VERMA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the demand for work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has increased due to conditions of drought and floods during the current fiscal year;
- (b) if so, the details thereof, State/ UT-wise;
- (c) the details of funds allocated, released and utilised under the said scheme during the said year;
- (d) whether the Union Government has sent whatsapp messages to the State Governments in an unofficial manner to inform them that more funds are not likely to be released and directed them to make judicious use of the funds available with them which is against the provisions of the said scheme; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) & (b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. States/UT-wise details of number of person days generated during the year 2016-17 (upto 24.01.2017) is given at **Annexure-I**.

(c): MGNREGA is a demand driven programme hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. States/UTs-wise details of amount released and expenditure under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the current year (as on 24.01.2017) is indicated at **Annexure-II**.

(d): That Government has sent unofficial messages to inform States that no more funds would be released is not true. However, States are always advised to ensure gainful utilization of funds that are available with them.

(e): Does not arise.

**Annexure-I referred in reply to parts (a)&(b) of Lok Sabha
Unstarred Question No. 94 dated 02.02.2017**

(in Lakhs)

| S. No. | States/UTs | Persondays generated (as on 24.01.2017) |
|--------|---------------------|--|
| 1 | ANDHRA PRADESH | 1575.54 |
| 2 | ARUNACHAL PRADESH | 43.33 |
| 3 | ASSAM | 326.61 |
| 4 | BIHAR | 506.71 |
| 5 | CHHATTISGARH | 686.33 |
| 6 | GOA | 0.86 |
| 7 | GUJARAT | 219.84 |
| 8 | HARYANA | 63.22 |
| 9 | HIMACHAL PRADESH | 163.65 |
| 10 | JAMMU AND KASHMIR | 139.12 |
| 11 | JHARKHAND | 534.03 |
| 12 | KARNATAKA | 626.70 |
| 13 | KERALA | 463.07 |
| 14 | MADHYA PRADESH | 695.47 |
| 15 | MAHARASHTRA | 557.15 |
| 16 | MANIPUR | 97.70 |
| 17 | MEGHALAYA | 169.99 |
| 18 | MIZORAM | 113.01 |
| 19 | NAGALAND | 200.39 |
| 20 | ODISHA | 565.02 |
| 21 | PUNJAB | 132.65 |
| 22 | RAJASTHAN | 1936.93 |
| 23 | SIKKIM | 29.56 |
| 24 | TAMIL NADU | 2918.08 |
| 25 | TELANGANA | 847.03 |
| 26 | TRIPURA | 325.09 |
| 27 | UTTAR PRADESH | 1322.71 |
| 28 | UTTARAKHAND | 169.64 |
| 29 | WEST BENGAL | 1559.36 |
| 30 | ANDAMAN AND NICOBAR | 1.40 |
| 31 | LAKSHADWEEP | 0.0004 |
| 32 | PUDUCHERRY | 5.35 |
| | Total | 16995.56 |

**Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question
No. 94 dated 02.02.2017**

(Rs. In lakh)

| S. No. | States/UTs | Central fund release* | Total Expenditure* |
|--------|-------------------|-----------------------|--------------------|
| 1 | ANDHRA PRADESH | 363378.04 | 338762.08 |
| 2 | ARUNACHAL PRADESH | 13076.40 | 9729.71 |
| 3 | ASSAM | 83252.27 | 133398.83 |
| 4 | BIHAR | 156823.28 | 188634.39 |
| 5 | CHHATTISGARH | 202563.83 | 235417.53 |
| 6 | GUJARAT | 55810.43 | 57967.41 |
| 7 | HARYANA | 19937.43 | 22619.27 |
| 8 | HIMACHAL PRADESH | 27172.66 | 35877.73 |
| 9 | JAMMU AND KASHMIR | 75626.15 | 56085.74 |
| 10 | JHARKHAND | 147804.04 | 132346.15 |
| 11 | KARNATAKA | 174778.17 | 243568.64 |
| 12 | KERALA | 157953.23 | 182622.12 |
| 13 | MADHYA PRADESH | 283497.57 | 276904.20 |
| 14 | MAHARASHTRA | 149190.47 | 179851.19 |
| 15 | MANIPUR | 34370.41 | 29108.40 |
| 16 | MEGHALAYA | 86069.23 | 61205.85 |
| 17 | MIZORAM | 8744.61 | 6905.50 |
| 18 | NAGALAND | 50152.80 | 44135.16 |
| 19 | ODISHA | 175862.63 | 180794.48 |
| 20 | PUNJAB | 45846.74 | 48713.66 |
| 21 | RAJASTHAN | 425597.01 | 391418.14 |
| 22 | SIKKIM | 13262.56 | 10727.84 |
| 23 | TAMIL NADU | 424564.59 | 480783.56 |
| 24 | Telangana | 174133.63 | 158927.64 |
| 25 | TRIPURA | 85444.41 | 94261.48 |
| 26 | UTTAR PRADESH | 341180.28 | 369302.61 |
| 27 | UTTARAKHAND | 46110.67 | 60149.49 |
| 28 | WEST BENGAL | 464421.98 | 562284.76 |
| 29 | ANDAMAN & NICOBAR | 801.40 | 66.30 |
| 30 | GOA | 425.85 | 228.71 |
| 31 | LAKSHADWEEP | 0.00 | 22.46 |
| 32 | PUDUCHERRY | 300.15 | 898.15 |
| | Total | 4288152.90 | 4593719.18 |

*As on 24.01.2017